

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation
Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NMDC POWER LIMITED

1. NAME OF CORPORATE PERSON	NMDC POWER LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	12 December 2011
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Hyderabad.
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	(CIN) U40100TG2011PLC077952
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	10-3-311/A, KHANIJ BHAVAN, CASTLE HILLS, MASAB TANK HYDERABAD Telangana 500028 INDIA
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 December 2020
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Advocate Gadiraju Murali Krishna Raju Address Flat No. 103. Anishritha Residency, Road No. 81, Film Nagar, Jubilee Hills; Hyderabad ; Telangana 500033 E Mail Address: gmk.raju.ip@gmail.com Mobile 9840194065 Registration No: IBBI/IPA-001/IP-P01635/2019-2020/12506
8. LAST DATE FOR SUBMISSION OF CLAIMS	28 January 2021

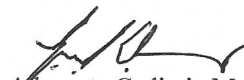
Notice is hereby given that the **NMDC POWER LIMITED** has commenced voluntary liquidation on 29 December 2020.

The stakeholders of **NMDC POWER LIMITED** are hereby called upon to submit a proof of their claims, on or before 28 January 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


Advocate Gadiraju Murali Krishna Raju
Date and Place: 30 December 2020 , Chennai

Advocate. Gadiraju Murali Krishna Raju
Insolvency Professional
Regn. IBBI/PA-001/IP-P01635/2019-2020/12506

Forms may be downloaded from: <https://www.ibbi.gov.in/home/downloads> .
Item No 4 has the forms for Voluntary Liquidations

01/01/2021

FORM A PUBLIC ANNOUNCEMENT		
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF NMDC POWER LIMITED		
1	NAME OF CORPORATE PERSON	NMDC POWER LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	12 December 2011
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Hyderabad.
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	(CIN) U40100TG2011PLC077952
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	10-3-311/A, KHANIJ BHAVAN, CASTLE HILLS, MASAB TANK HYDERABAD Telangana 500028 INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 December 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Adv Gadiraju Murali Krishna Raju Address Flat No. 103, Anishritha Residency, Road No. 81, Film Nagar, Jubilee Hills; Hyderabad ; Telangana 500033 E Mail Address: gmk.raju.ip@gmail.com Mobile: 9840194065 Registration No: IBBI/IPA-001/IP-P01635/2019-2020/12506
8	LAST DATE FOR SUBMISSION OF CLAIMS	28 January 2021

Notice is hereby given that the **NMDC POWER LIMITED** has commenced voluntary liquidation on 29 December 2020.

The stakeholders of **NMDC POWER LIMITED** are hereby called upon to submit a proof of their claims, on or before 28 January 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: 
Advocate Gadiraju Murali Krishna Raju
Date and Place: 30 December 2020, Chennai

Forms may be downloaded from: <https://www.ibbi.gov.in/home/downloads>. Item No 4 has the forms for Voluntary Liquidations.

Financial Expenses

ఫారం ఏ బహిరంగ ప్రకటన	
(దీనివల్ల మరియు రుణగ్రస్తత ఇండియా బోర్డు (స్వచ్ఛందంగా వ్యాపారం మూసివేత ప్రక్రియ) నిబంధనలు, 2017లోని 14వ నిబంధన) ఎన్ఎండిసి పవర్ లిమిటెడ్ కు సంబంధించిన భాగస్వామ్య వక్తాలను ఉద్దేశించి చేసినది	
1	కార్పొరేట్ సంస్థ పేరు
2	సంస్థ చట్టబద్ధంగా ఏర్పడిన తేదీ
3	సంస్థ ఆవిర్భావాన్ని / నమోదును ఆమోదించిన అధికారి
4	కార్పొరేట్ సంస్థ గుర్తింపు సంఖ్య / పరిమిత బాధ్యత గుర్తింపు సంఖ్య
5	కార్పొరేట్ సంస్థ నమోదిత కార్యాలయం మరియు ప్రధాన కార్యాలయం (ఉన్నట్లయితే) చిరునామా
6	కార్పొరేట్ సంస్థ వ్యాపారం మూసివేత మొదలు తేదీ:
7	లిక్విడేటరు పేరు, చిరునామా, ఈ మెయిల్ అడ్రస్, టెలిఫోన్ నెంబరు మరియు నమోదిత సంఖ్య :
8	క్లెయిముల దాఖలుకు చివరి తేదీ

ఎన్ఎండిసి పవర్ లిమిటెడ్ స్వచ్ఛంద మూసివేత 29 డిసెంబర్ 2020న మొదలైందని ఇందుమూలముగా ప్రకటించడమైనది.

ఎన్ఎండిసి పవర్ లిమిటెడ్ సంస్థతో సంబంధమున్న భాగస్వామ్య వక్తాలు తమ క్లెయిములను లిక్విడేటరుకు 28 జనవరి 2021 లోపల ఐదేం నెంబరు 7లో ఉన్న చిరునామాలో సమర్పించవలసిందిగా పిలుపు ఇవ్వడమైనది

ఆర్థిక రుణదాతలు తమ క్లెయిములకు రుజువులను ఎలెక్ట్రానిక్ పద్ధతిలో సమర్పించాలి. ఇతర భాగస్వామ్యవక్తలు తమ క్లెయిముల రుజువులను స్వయంగా గాని, పోస్టు ద్వారా గాని, లేక ఎలెక్ట్రానిక్ పద్ధతిలో గాని సమర్పించవచ్చు.

బూటకపు, తప్పుదోషపట్టించే అర్హతలతో రుజువులు సమర్పించినట్లయితే శిక్షకు గురికాగలరు.

లిక్విడేటరు పేరు మరియు సంతకం
అడ్వోకేట్ గాదిరాజు మురళీ కృష్ణ రాజు
తేదీ మరియు స్థలం : 30 డిసెంబర్ 2020, చెన్నై
ఫారాలను <https://www.ibbi.gov.in/home/downloads> వెబ్సైట్ నుంచి డౌన్లోడ్ చేసుకోవచ్చు. స్వచ్ఛందంగా వ్యాపారం మూసివేతకు సంబంధించిన ఫారాలు ఐదేం నెంబరు 4 వద్ద ఉన్నాయి.

Vaasthe